

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 382/2020
(S.W.P. No. 79/2009)

Thursday, this the 15th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Abida Jameela, aged 29 years, D/o Mohammad Jamal Dar, R/o Dar Mohalla, Panzgam, Tehsil and District Kupwara.

..Applicant
(None for the applicant)

VERSUS

1. State of J & K, through Commissioner/ Secretary to Government, Social Welfare Department, Government of J&K, Srinagar/Jammu.
2. Director, Social Welfare Kashmir, Srinagar.
3. Programme Officer, ICDS, District Kupwara.
4. Project Officer (Child Development) ICDS, Project, Karlpora District, Kupwara
5. Gulshan Banoo, D/o Mohammad Abdullah Mir, R/o Tek Mohalla, Panzgam, Tehsil and District Kupwara.

..Respondents
(By Advocate : Mr. Amit Gupta, ld. AAG)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. is referable to an SWP (T.A. No. 382/2020) which relates to engagement of Anganwadi Worker. The Tribunal does not have

jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS

